

REFERENCE: SCA/2009/16

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On 18 June 2009, the Committee approved the addition of the entry specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.S.270.09 Name: 1: ATILLA 2: SELEK 3: na 4: na
Title: na **Designation:** na **DOB:** 26 Feb. 1965 **POB:** Ulm, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Muaz **Nationality:** German **Passport no.:** German passport number 7220142921 issued in Ulm, Germany, valid until 3 Dec. 2011 **National identification no.:** German national identity card number (Bundespersonalausweis Nr.) 702092811, issued in Ulm, Germany, valid until 5 Apr. 2010 **Address:** Kauteräckerweg 5, 89077 Ulm, Germany **Listed on:** 13 Jun 2009 **Other information:** In prison in Germany since 20 Nov. 2008 (as at May 2009); Member of the Islamic Jihad Union (IJU), also known as the Islamic Jihad Group (OEI 119 05).

In accordance with Section 6, paragraph (g) of the Committee's Guidelines for the Conduct of its Work, the publicly releasable portion of the statement of case detailing the bases for listing of the above-mentioned individual, as provided by the designating State(s), is included herewith (statement of case in *italic*).



"Police investigations have led to the strong suspicion that Akhils SELEK has committed criminal offenses, among other things by belonging to the foreign terrorist organization Islamic Jihad Union (IJU) which has been added to the ATSC—Consolidated List under QE 1119.05 as an ally of the Islamic Jihad Group.

The IJU is an independent terrorist organization active on an international scale which supports the ideology of global jihad as propagated by Al Qaeda. In the past IJU has claimed responsibility for various terrorist attacks in Uzbekistan and has now expanded its jihadist struggle to additional regions such as Afghanistan, where it works with local groups like the Taliban in carrying out attacks on ISAF troops. The IJU is also pursuing the aim of bringing Islamist-motivated terror to Western European nations contributing to ISAF - including Germany - which according to IJU's propaganda is "oppressing" Muslims world-wide in cooperation with the US.

IJU has its own media unit as well as members responsible for recruiting and smuggling recruits into training camps in the Southern Asian region and smuggling fighters into Afghanistan. In the training camps IJU trainers and explosives experts provide recruits with the necessary skills in handling guns and explosives as well as in forgery and clandestine operations.

About the suspect:

According to the evidence acquired SELEK traveled to the Middle East on 24 June 2006 before being smuggled into the Southern Asian region, from July to August 2006 he was trained as a fighter at one of the IJU's camps there.

During his time at the camp SELEK made contact with Gulr SALMOV, also known as "Ja", an IJU member active in the Middle East region, and with Sulrat BURANOV (also known as "Susi", "Sul/Sule", and "Suleyman/Sheyman"), the IJU's deputy leader in the Southern Asian region. For example, on 29 August 2006, SALMOV and BURANOV exchanged two e-mails concerning "news of Muaz". The investigation found out that SELEK uses the name "Muaz" and is also known to contact persons by this name. Additional evidence of contacts between SELEK and the IJU members SALMOV and BURANOV is an e-mail from SALMOV to Akhils YILMAZ (entered into the ATSC Consolidated List under QI G 261.08) asking on behalf of "Susi" about SELEK: "Muaz was on his way here but has disappeared. There has been no word from him ... I am urgently waiting for news from you".

According to further information ascertained during the investigation, SELEK was involved in supplying IJU with volunteers to engage in armed struggle against Western and local forces together with SALMOV, who has primary responsibility for smuggling persons on behalf of IJU, and together with GELOWTCH, SCHNEIDER (entered into the ATSC Consolidated List under QI G 259.08 and QI S 260.09 resp.) and YILMAZ who are the subjects of separate investigations. By taking part in training at IJU's camp in the Southern Asian region, SELEK was able to gain access to and find a place within the IJU organization with the aim of participating in its activities on a long term basis. Since his arrest in Turkey on 5 November 2007, followed by extradition to Germany on 26 November 2008, Akhils SELEK has been held in pre-trial detention in a German prison.

On 15 December 2008 SELEK was charged in Düsseldorf Higher Regional Court with membership in a terrorist organization and with preparing a crime using explosives.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:
<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the thirteenth update of the List in 2009.

19 June 2009

1267

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REFERENCE: SCA/209(14)

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On 27 May 2009, the Committee approved the addition of the entry specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.H.269.09. Name: 1: BEKKAY 2: HARRACH 3: na 4: na
Title: na Designation: na DOB: 4 Sep. 1977 POB: Berkane, Morocco Good quality
a.k.a.: a) Abu Talha al Maghrabi b) al Hafidh Abu Talha der Deutsche ("the
German") Low quality a.k.a.: na Nationality: German Passport no.: German
passport number 5208116575 issued in Bonn valid until 7 Sep. 2013 National
identification no.: a) German national identity card number (Bundespersonalausweis
Nr.) 5209243072, issued in Bonn, Germany, valid until 7 Sep. 2013 b) German
driving licence number J17001W6Z12, issued in Bonn, Germany Address:
na Listed on: 27 May 2009 Other information: Believed to be in the
Afghanistan/Pakistan border area (as at Apr. 2009) Member of Al-Qaida
(Q.E.A.4.01), reportedly since at least March 2007.

In accordance with Section 6, paragraph (g) of the Committee's Guidelines for the Conduct of its Work, the publicly releasable portion of the statement of case detailing the bases for listing of the above-mentioned individual, as provided by the designating State(s), is included herewith (statement of case in *italic*).



"With the help of a person who has been charged by a German court with smuggling humans for Al Qaeda, Bekkay HARRACH left Germany in January 2007 to travel to an Al Qaeda training camp in the Afghan-Pakistani border region. If he had not already joined Al Qaeda, he did so there and expressed his willingness to take part in military training in order to fight on behalf of Al Qaeda.

In January 2009 at the latest, HARRACH provided the German narration for a video entitled "Das Rettungspaket für Deutschland" (The rescue package for Germany), which was produced by Al Qaeda's media agency As-Sahab. In this way disseminating Al Qaeda's demands and message to the German people. This video, produced with HARRACH's assistance, was secured on the al-fallujah website, known for distributing Islamist content, on 17 January 2009 and later found in several internet forums.

In the video, HARRACH discusses Germany's social, economic and political situation. He announces that the German troops in Afghanistan should expect to be attacked by Al Qaeda and their allies, the Taliban, and links this announcement to an appeal to the German population to make the right choice in the 2009 Bundestag elections. He also states that the Mujahedin are not interested in a conflict with Germany, but that Germany would not be spared if it did not stay away from "evil". From the context, it is apparent that with "evil", he is referring to Germany's role in the fight against international terrorism in general and its contribution to the coalition troops in Afghanistan in particular.

In another Internet video distributed via the Al Qaeda media office on 26 February 2009 entitled "Der Islam und die Finanzkrise" (Islam and the financial crisis), HARRACH presents his view of the causes and effects of the global finance and economic crisis. He calls it a punishment by God and says the only way to solve it is by introducing a social order based on the Koran and Sharia law. In the video, Harrach says that future statements will be forthcoming via As-Sahab.

According to investigations by the Federal Public Prosecutor, there is good reason to believe that HARRACH has been a member of the foreign terrorist organization Al Qaeda since March 2007. The threats he has distributed via the Al Qaeda media office demonstrate his willingness as a member of Al Qaeda to participate in its terrorist activity all the way to suicide attacks."

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

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contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eleventh update of the List in 2009.

28 May 2009

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REFERENCE: SCA/2/09(19)

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to inform them of the following:

On 29 June 2009, the Committee approved the addition of the **three entries** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

Q1.Q.271.09. Name: 1. ARIF 2. QASMANI 3. na 4. na
Title: na Designation: na DOB: Approximately 1944 POB: Pakistan Good quality
a.k.a.: a) Muhammad Arif Qasmani b) Muhammad 'Arif Qasmani c) Mohammad Arif
Qasmani d) Arif Umer e) Qasmani Baba f) Memon Bhee g) Bada Ji Low quality
a.k.a.: na Nationality: Pakistani Passport no.: na National identification no.:
na Address: House Number 135, KDA Scheme No. 1, Tipe Sultan Road, Karachi,
Pakistan Listed on: 29 Jun. 2009 Other information: Associated with Lashkar-e-
Tayyiba (O.E.L. 118.05) and Al-Qaida (Q.E.A. 4.01) in detention as at June 2009.

Q1.M.272.09. Name: 1. MOHAMMED 2. YAHYA 3. MUJAHID 4. na
Title: na Designation: na DOB: 12 Mar. 1901 POB: Lahore, Punjab Province,
Pakistan Good quality a.k.a.: Mohammed Yahya Aziz Low quality a.k.a.:
na Nationality: Pakistani Passport no.: na National identification no.: Pakistani
national identification number 36404-1577306-9 Address: na Listed on: 29 Jun.
2009 Other information: Associated with Lashkar-e-Tayyiba (O.E.L. 118.05) in
detention as at June 2009.

QIA.273.09. Name: 1. FAZEEL-A-TUL 2. SHAYKH ABU MOHAMMED 3. AMEEN 4. AL-PESHAWARI

Title: na **Designation:** na **DOB:** a) Approximately 1967 b) Approximately 1961 c) Approximately 1973 **POB:** Konar Province, Afghanistan **Good quality a.k.a.:** a) Shaykh Aminullah b) Sheik Aminullah c) Abu Mohammad Aminullah Peshawari d) Abu Mohammad Amin Bishawri e) Abu Mohammad Shaykh Aminullah Al-Bishawri f) Shaykh Abu Mohammed Ameen al-Peshawari g) Shaykh Aminullah Al-Peshawari **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Garj District, Peshawar, Pakistan **Listed on:** 29 Jun 2006 **Other information:** Associated with Al-Qaida (QE A.4.01). In detention as at June 2009.

In accordance with Section 6, paragraph (g) of the Committee's Guidelines for the Conduct of its Work, the publicly releasable portion of the statement of case detailing the bases for listing of the above-mentioned individuals, as provided by the designating State(s), is included herewith (statement of case in italic).

ARIF QASMANI

"Arif Qasmani is the chief coordinator for 1287-listed entity (QE L.118.05) Lashkar-e-Tayyiba's (LeT) dealings with outside organizations and has provided significant support for LeT terrorist operations. Qasmani has worked with LeT to facilitate terrorist attacks, to include the July 2006 train bombing in Mumbai, India, and the February 2007 Sanyota Express bombing in Panipat, India. Qasmani utilized money that he received from Dawood Ibrahim, an Indian crime figure and terrorist supporter, to facilitate the July 2006 train bombing in Mumbai, India. Qasmani also conducted fundraising activities on behalf of LeT in late 2005. Arif Qasmani has also provided financial and other support to al Qaida. As of late 2005, Qasmani provided funding to al Qaida members and facilitated the return of foreign fighters to their respective countries. Between 2004 and 2005, Qasmani provided al Qaida with supplies and weapons and facilitated the movement of al Qaida leaders in and out of Afghanistan. In return for Qasmani's support, al Qaida provided Qasmani with operatives to support the July 2006 train bombing in Mumbai, India, and the February 2007 Sanyota Express bombing in Panipat, India. Qasmani also facilitated the movement of al-Qaida personnel out of Afghanistan in 2001. In 2005, Qasmani provided Taliban leaders with safe haven and a means to smuggle personnel, equipment, and weapons into Afghanistan."

MOHAMMED YAHYA MUJAHID

"Mohammed Yahya Mujahid is the head of the 1287-listed entity (QE L.118.05) Lashkar-e-Tayyiba's (LeT) media department and has served as an LeT media spokesman since at least mid-2001. In that capacity, Mujahid has issued statements to the press on behalf of LeT on numerous occasions, including after the December 2001 LeT attacks on the Indian Parliament and following the November 2008 attacks in Mumbai, India. Mujahid's statements on behalf of LeT have been reported by international news sources such as BBC News, the New York Times, the International Herald Tribune, and Asia Times Online. As of late 2007, Mujahid was influential among the LeT central leadership."



FAZEEL-A-TUL SHAYKH ABU MOHAMMED AMEEN AL-PESHAWARI

'As of early 2008, Fazeel-A-Tul Shaykh Abu Mohammed Ameen al-Peshawari (Ameen al-Peshawari), the leader of the Gory Madrassah in Peshawar, Pakistan, was providing assistance, including funding and recruits, to the al Qaeda network. He also provided funding, explosive suicide vests and other resources to the Taliban. Ameen al-Peshawari has actively facilitated the activities of anti-Coalition militants operating in Afghanistan by raising money in support of terrorist activities and began a campaign to support militants in Pakistan. As of 2006, Ameen al-Peshawari was providing monetary compensation to families of fighters killed in Afghanistan and was involved in anti-Coalition recruiting activities.'

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The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourteenth update of the List in 2009.

29 June 2009